

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2144
ANSWERED ON:18.12.2013
PLAN SCHEMES OF KARNATAKA
Suresh Shri D.K.

Will the Minister of PLANNING be pleased to state:

- (a) the numbers of plan schemes submitted for approval to the Planning Commission by the State Government of Karnataka;
- (b) the total funds allocated and released to Karnataka during the last three years and the current year;
- (c) whether the Centre has any mechanism to ensure the effective utilisation of its grants by the State Governments; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

- (a): The Annual Plan of all the States including Karnataka has a number of Plan schemes spread over eleven broad sectors, which are further segregated into various sub- sectors. These Annual Plans of all the States, including Karnataka, is approved by Planning Commission in consultation with the respective State Government.
- (b): The details of the total Plan outlays of the State of Karnataka approved by the Planning Commission and total grants released by Government of India to the State of Karnataka is given at Annexure.
- (c) & (d): Central Ministries release the funds based on the guidelines and the utilisation certificates submitted to them by States and have multiple monitoring mechanisms including web-based MIS, review meetings, visits, third party monitors and concurrent evaluation. Further, broad annual reviews are also made by Planning Commission during Annual Plan discussions.